

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 310
CAA-11(ND)/2019

IN THE MATTER OF:

M/s. Clarity Vinimay Pvt. Ltd.

.... Petitioner/Applicant

Order under Section 230-232

Order delivered on 15.04.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Income Tax : Mr. Sanjay Kumar, Ms. Easha, Ms. Hemlata Rawat,
Department Advs.

For the RD : Ms. Shankari Mishra, Ms. Jyoti Khurana, Advs.

ORDER

On the request made by Ld. Counsel appearing for the
Petitioner, the matter adjourned **to 03.06.2024.**

Parties are directed to complete the pleadings.

-Sd-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

-Sd-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)

Ajay